



सत्यमेव जयते

## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

**[ For Tuesday, 12th March 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
21	<a href="#">WA/79/2023</a>	THE STATE OF NAGALAND AND 2 ORS. <b>Versus</b> SHRI ATOBO AND ANR.		MS. Z ZHINOMI
	<b>WITH</b>			
22	<a href="#">WA/80/2023</a>	THE STATE OF NAGALAND AND 2 ORS. <b>Versus</b> T. NASET CHINGMAK CHANG		MS. Z ZHINOMI
	<b>WITH</b>			
23	<a href="#">WA/81/2023</a>	THE STATE OF NAGALAND AND 2 ORS. <b>Versus</b> IHOSHE SWU AND 2 ORS.		MS. Z ZHINOMI
	<b>WITH</b>			
24	<a href="#">WA/325/2023</a>	DAYAL CH. PAUL <b>Versus</b> INDIAN OIL CORPORATION LTS AND 3 ORS. H	MS N SAIKIA MR A SAIKIA MRS. R MAHANTA	MR K BHUYAN SC, I O C
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/2925/2023</a> in WA/325/2023	DAYAL CH. PAUL <b>Versus</b> INDIAN OIL CORPORATION LTS AND 3 ORS. H	MS N SAIKIA MR A SAIKIA MRS. R MAHANTA	MR K BHUYAN
	<b>WITH</b>			
25	<a href="#">WA/262/2023</a>	DIPTI DAS <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR K BHUYAN MR. M U E BHUYAN	MS N SAIKIA SC, I O C FOR CAVEATOR
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/2294/2023</a> in WA/262/2023	DIPTI DAS, <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR K BHUYAN MR. M U E BHUYAN	MS N SAIKIA SC, I O C

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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
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**[ For Tuesday,12th March 2024]**

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BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### WITHDRAWAL

20	<a href="#">Cont.Cas(C)/580/2023</a> B/O	SACHINDRA CHOUDHURY <b>Versus</b> BINITA PEGU AND ANR	MR. B K DAS MR H P GUWALA	
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#### ORDERS

21	<a href="#">WP(C)/5878/2023</a> B/O	SMTI. RINA DEKA PATHAK AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 91 ORS	MR. M KALITA MR M SARMA MR. J HATIMURIA	GA, ASSAM
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
15	<a href="#">WP(C)/5686/2022</a> B/O	FOKAR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A H M R CHOUDHURY	SC, P W D SC, FINANCE
<b>MOTION</b>				
16	<a href="#">WP(C)/956/2024</a> FIXED	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION <b>Versus</b> TEZPUR UNIVERSITY AND 4 ORS	MR S P DAS MR A ALAM MD A ISLAM MS C BORA	MR. S C KEYAL (r-1 to 4) DY.S.G.I.
<b>ADMISSION</b>				
17	<a href="#">WP(C)/6596/2023</a> FIXED	M/S S H ENTERPRISE <b>Versus</b> INDIAN OIL CORPORATION LTD AND 3 ORS	MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO MS A DAS MS. L WANGSA	SC, I O C
18	<b>WITH</b> <a href="#">WP(C)/3804/2023</a>	M/S S H ENTERPRISE <b>Versus</b> THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO	MR. K N CHOUDHURY (r- 1,2,3) MISS. R R KAKATI (r-1,2,3) MR. D J DAS (r-1,2,3) MS N MAHANTA (r-1,2,3)
	<b>WITH</b> <a href="#">I.A.(Civil)/3307/2023</a> in WP(C)/3804/2023	M/S S H ENTERPRISE <b>Versus</b> THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI	MR. K N CHOUDHURY N GAUTAM

LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 8**

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ADMISSION**

23	<a href="#">WP(C)/2829/2022</a> FIXED	ASHIT DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R TALUKDAR	GA, ASSAM MR. M KHAN (r-7) MS J AKTAR (r-7)
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
21	<a href="#">WP(C)/5590/2022</a> B/O	M/S NORTH EASTERN TRADERS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A H M R CHOUDHURY	SC, PWD MR.B.GOGOI S.C FINANCE & PWD
22	<a href="#">WP(C)/809/2024</a> B/O	NARENDRA NAMASUDRA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	GA, ASSAM SC, P H E
<b>MOTION</b>				
23	<a href="#">WP(C)/844/2024</a> FIXED	NOOR NAHAR JIYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. B RAHMAN	SC, P AND R.D. GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/776/2024</a> in <a href="#">WP(C)/844/2024</a>	NOOR NAHAR JIYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B RAHMAN SC, ASEC	SC, P AND R.D.
24	<b>WITH</b> <a href="#">WP(C)/762/2024</a>	JOYNAB BIBI AND 17 ORS. <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM DY.S.G.I.
25	<b>WITH</b> <a href="#">WP(C)/1161/2024</a>	SHAMSUL HOQUE AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, P AND R.D. GA, ASSAM SC, ASEC
26	<b>WITH</b> <a href="#">WP(C)/1232/2024</a>	HASINA BEGUM AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	SC, P AND R.D. GA, ASSAM DY.S.G.I. SC, ASEC
27	<b>WITH</b> <a href="#">WP(C)/1352/2024</a>	PINTU KALINDI AND 34 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM SC, ASEC
28	<a href="#">WP(C)/1058/2024</a> B/O	RAMJI RAY <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE

29	<a href="#">WP(C)/1272/2024</a> FIXED	UJJAL BHATTACHARJEE AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H I CHOUDHURY MR. S K TALUKDAR G UDDIN P ADHIKARI MR REZABUL HOQUE	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
30	<a href="#">WP(C)/1404/2024</a> FIXED	JANARDAN HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
48	<a href="#">AB/543/2024</a> FIXED	MONNAF ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
49	<a href="#">Bail.Appln./577/2024</a> WITH OFFICE NOTE, FIXED	SOFIQU L ISLAM @ SAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
<b>BAIL HEARING</b>				
50	<a href="#">AB/4246/2023</a> FIXED	AKLIMA KHATUN <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN MR. S DAS	PP, ASSAM
51	<a href="#">AB/500/2024</a> FIXED	DEBAASHIS BANERJEE @ DEBASHISH PAL @ DEBASHIS PAL <b>Versus</b> THE STATE OF ASSAM	MR S KHOUND MR. K MOHAMMED	PP, ASSAM
52	<a href="#">AB/577/2024</a> WITH OFFICE NOTE, FIXED	MOSHAROF ALI @ MUZAROF AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
<b>HEARING</b>				
53	<a href="#">Crl.A./138/2010</a> WITH LCR 5 FILES, OFFICE NOTE, P.B.-1, FIXED	UNION OF INDIA, <b>Versus</b> BALWINDER SINGH and ANR,	MR.S C KEYAL MRD C CHAKRABORTY C.G.C. ASSTT.S.G.I.	MR. D GOGOI(AMICUS CURIAE)

LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024

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12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
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18)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
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20)	MR. A SARMA	11-03-2024	To	15-03-2024
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23)	MR M Z AHMED	13-03-2024	To	15-03-2024
24)	MS. B DUTTA	13-03-2024	To	15-03-2024
25)	MR. A M DUTTA	13-03-2024	To	15-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

**[ For Tuesday,12th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
20	<a href="#">WP(C)/875/2021</a> FIXED	PARESH CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MR. Y S MANNAN MR. C K NATH MR R DHAR	GA, ASSAM MR. JYOTIRMOY ROY(R-10, 11) MR. S Ali MR K DAS MR. S SARMA(R-10, 11) MR. C CHAKRAVARTY (R-10, 11) MS E NATH(R-10, 11)
<b>HEARING</b>				
21	<a href="#">RSA/50/2011</a> WITH LCR, FIXED	SMT. RAJU BALA DEKA and 9 ORS, <b>Versus</b> KANDARPA DEKA and ORS,	MR.H K DEKA MR.B C TALUKDAR MS.R BARUAH MR.P SUNDI MR.B DEKA MR. B SARMA	MR.A IKBAL MR.B BARMAN MR.S ALI MR.M ALAM MR.G MISHRA MR.G BORDOLOI MS.M NATH
	<b>WITH</b> <a href="#">I.A.(Civil)/1768/2018</a> <b>in</b> RSA/50/2011	ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIR SRI KANDARPA DEKA AND 18 ORS <b>Versus</b> SMT. RAJU BALA DEKA AND 7 ORS	MR. A IKBAL MR. S ALI	MR. B D DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/1487/2019</a> <b>in</b> RSA/50/2011	ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS AND 19 ORS <b>Versus</b> SMT. RAJU BALA DEKA and 8 ORS,	S ALI MR. A IKBAL	MR. B D DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/25/2022</a> <b>in</b> RSA/50/2011	SMT. RAJU BALA DEKA AND ORS <b>Versus</b> ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS AND ORS	MR B DEKA	S ALI
22	<a href="#">RFA/156/2018</a> WITH LCR, FIXED	SRI PARIKHIT PATHAK @ PARIKHA PATHAK <b>Versus</b> SMTI. SUNITA PATHAK	MR. S K SAHARIAH MR. M DAS	MR. B J MUKHERJEE MR. S BISWAS
23	<a href="#">RSA/68/2021</a> WITH LCR, FIXED	KHALILUR RAHMAN <b>Versus</b> CHAND MOHAMMAD ALI	MD R ISLAM MR D N SARMA S K DAS	MR. M DUTTA MS S DEV

24	<a href="#">RSA/79/2021</a> WITH LCR, FIXED	ON THE DEATH OF MD. NASIR KHAN HIS LEGAL HEIRS <b>Versus</b> MD. NURUL AMIN	MR. M U MAHMUD MR. P J SAIKIA MR. A K GUPTA MRS. M SAIKIA MR. M ALOM MR S ISLAM MR S H MAHMUD	MR. M DUTTA MS S DEV MR J MAHANTA
	<b>WITH</b> <a href="#">I.A.(Civil)/1853/2023</a> in RSA/79/2021	MD. NURUL AMIN <b>Versus</b> ON THE DEATH OF MD. NASIR KHAN HIS LEGAL HEIRS GULENA BEGUM AND 5 ORS.	MR. M DUTTA	MR. M U MAHMUD
25	<a href="#">Test.App./3/2022</a> WITH LCR, FIXED	SMT. PRATIMA DUTTA <b>Versus</b> SMT. RUPALI BAGRLARY	MR D CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA	MR B P BORAH MR P J DUTTA MR R S RONGHANG
26	<b>WITH</b> <a href="#">CRP(IO)/290/2022</a>	RUPALI BAGRLARY DUTTA <b>Versus</b> SMT. PRATIMA DUTTA AND 5 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR D CHOUDHURY MR M CHOUDHURY MR N RAY
<b><u>STAY MATTERS</u></b>				
27	<a href="#">CRP(IO)/263/2023</a> (AT 2:00 PM), FIXED	ASAF ALI <b>Versus</b> SAFIOR RAHMAN	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN

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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
75	<a href="#">Crl.Rev.P./63/2024</a> FIXED	DULAL UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS F INTAZ MS S AHMED	PP, ASSAM
<b>ADMISSION</b>				
76	<a href="#">Crl.Rev.P./561/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	ASHIRBAD HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS	MR J A HASSAN, Spl. P.P. PP, ASSAM
<b>BAIL HEARING (BA)</b>				
77	<a href="#">Bail Appln./434/2024</a> FIXED	ANIL YADAV <b>Versus</b> UNION OF INDIA AND ANR.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NCB
<b>ORDERS</b>				
78	<a href="#">Crl.A./382/2023</a> WITH OFFICE NOTE, FIXED	RAJIUL HOQUE @ RAJIUL KARIM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. T SOM MR. P TELI	MR M J QUADIR (r-2) MS S AHMED (r-2) MR. A K HANNAN (r-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/998/2023</a> in Crl.A./382/2023	RAJIUL HOQUE @ RAJIUL KARIM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. T SOM MR. P TELI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH-IV AND V**

**THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ADMISSION</b>				
26	<a href="#">WP(C)/871/2020</a> FIXED	PAPU BORUAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	GA, ASSAM MR. A GANGULY (R-7) MR. A DUTTA (R-7) MR. A DHANUKA (R-7) SC, EXCISE DEPTT.
<b>BAIL HEARING (BA)</b>				
27	<a href="#">Bail Appln./4440/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A AHMED MR. M A CHOUDHURY MR. A ISLAM	PP, ASSAM
<b>ORDERS</b>				
28	<a href="#">Review.Pet./37/2024</a> WITH RSA 90/2010 (D/O), FIXED	SOMNATH MITRA <b>Versus</b> ARABINDA MITRA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR. K UPAMANNYA	MS. B CHOUDHURY
<b>HEARING</b>				
29	<a href="#">WP(C)/4758/2015</a> FIXED	THE AREA MANAGER <b>Versus</b> M/S KESHARI INDUSTRIES	MR.B D DAS MS.R DEKA MR. D NATH	MR.D K MISHRA MR.B PRASAD MR.S K KEJRIWAL MS.D MUSAHARY MRSS KEJRIWAL

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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
9	<a href="#">Bail Appln./4660/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD MUSARAF <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
<b>ORDERS</b>				
10	<a href="#">I.A.(CrI.)/157/2024</a> CRL.A. 365/2018(D/O), FIXED in CrI.A./365/2018	BAHEJ UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MS F N ZAMAN MR. M H AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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BEFORE:

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 23

[CIVIL BENCH-II

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH OF HONOURABLE MR. JUSTICE  
L. JAMIR AND HIS LORDSHIP]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ORDERS

16	<a href="#">CRP/51/2017</a> CAVT. NO. 68/17 WITH ADDITIONAL AFFIDAVIT (6 VOLUMES), OFFICE NOTE, FIXED	BINOD KUMAR BAWRI and 8 ORS. <b>Versus</b> DALMIA CEMENT (NORTHEAST) LTD and 30 ORS.	MS.N MODI MR.P KHATANIAR MS. J HAZARIKA MR M CHOUDHURY MR M CHOUDHURY MR.S DUTTA MR.S DUTTA MR S DIFUSA MR S DIFUSA MR N RAY MR N RAY MR P J DAS	MS. P R MAHANTA (r-2) MR. S R GOGOI (r-2) MR.D BARUAH(R-1) MR. C SARMAH (r-2) J SAIKIA MS O IMCHEN MS.N UPADHYAY(R-1) MR.P SAIKIA(FOR CAVEATOR)
	<b>WITH</b> <a href="#">I.A.(Civil)/1183/2017</a> <b>in</b> CRP/51/2017	DALMIA CEMENT BHARAT LTD. <b>Versus</b> BINOD KUMAR BAWRI and 8 ORS.	MR.S SAIKIA(FOR CAVEATOR) MR.D BARUAHR-1 MS.N UPADHYAY(R-1) MR.P SAIKIA(FOR CAVEATOR)	MS.N MODI MR.P KHATANIAR MR.S DUTTA MR.S DUTTA
17	<a href="#">CRP/52/2017</a> CAVT. NO. 68/17	SUBHANKAR GHOSH and 5 ORS. <b>Versus</b> DALMIA CEMENT (NORTHEAST) LTD and 33 ORS.	MS.N MODI MR.P KHATANIAR MS. J HAZARIKA MR M CHOUDHURY MR.S DUTTA MR.S DUTTA MR S DIFUSA MR N RAY	MR.S SAIKIA(FOR CAVEATOR.)(R-2) MR. S R GOGOI (R-1) MR.D BARUAH(R-1) MR.R GOGOI(R-2) C. SARMAH (R-1) J SAIKIA (R-1) MS O IMCHEN (R-1) MS.N UPADHYAY(R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1188/2017</a> <b>in</b> CRP/52/2017	DALMIA CEMENT BHARAT LTD. <b>Versus</b> SUBHANKAR GHOSH and 5 ORS.	MR. S SAIKIA MR. P SAIKIA	MS. N MODI MR. P KHATANIAR MR. S DUTTA MR. S DUTTA

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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM****2:00 PM to 4:15 PM****[ For Tuesday,12th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE BUDI HABUNG****COURT NO: 25****[MAC APPEAL , MFA AND CIVIL BENCH-III MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
18	<a href="#">MACApp./30/2023</a> WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> NIVA BORA BORUAH AND ORS	MR SISHIR DUTTA MS. S. MOCHAHARI MR S DUTTA	MR D MONDAL (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/212/2023</a> <b>in</b> MACApp./30/2023	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> NIVA BORA BORUAH AND ORS	MS. S. MOCHAHARI MR S DUTTA MR S DUTTA	
<b>ORDERS</b>				
19	<a href="#">MACApp./670/2019</a> WITH LCR, B/O	MD. JARIP ALI @ JARIP ALI AHMED @ZASIB ALI <b>Versus</b> MD. AJIMUDDIN AND 2 ORS	MR. R Deka MS. R KHATUN MS D N RABHA	MR. A J SAIKIA (R-3) MR G S BORO (R-3)
20	<a href="#">MACApp./641/2022</a> B/O	KUMARI @ KUMARY DOLEY <b>Versus</b> MANAGER DOLEY AND ANR.	MR D MONDAL	MRS. S ROY (r-2) MR. U K DUTTA MR. U K DUTTA
21	<a href="#">I.A.(Civil)/63/2024</a> WIT LCR, FIXED <b>in</b> MACApp./178/2021	SMTI. EVA DUTTA <b>Versus</b> ORIENTAL INSURANCE CO. LTD.	MR D MONDAL	MR S DUTTA
	<b>WITH</b> <a href="#">MACApp./178/2021</a>	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI. EVA DUTTA AND 2 ORS.	MR SISHIR DUTTA MR. SIDHANT DUTTA	MR D MONDAL (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1302/2021</a> <b>in</b> MACApp./178/2021	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI. EVA DUTTA AND 2 ORS.	MR SISHIR DUTTA MR. SIDHANT DUTTA	
<b>HEARING</b>				
22	<a href="#">MACApp./209/2017</a> WITH LCR, FIXED	SMT SUBALA DAS <b>Versus</b> MRS GITANJALI KUMAR and ANR	MR.D K JAIN	
	<b>WITH</b> <a href="#">I.A.(Civil)/4132/2018</a> <b>in</b> MACApp./209/2017	SMTI. SUBALA DAS <b>Versus</b> THE NATONAL INSURANCE CO. LTD.	MS. M DASGUPTA	MR. B J MUKHERJEE MR. S S SARMA
	<b>WITH</b> <a href="#">CO/41/2019</a> <b>in</b> MACApp./209/2017	NATIONAL INSURANCE CO LTD <b>Versus</b> SMT SUBALA DAS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	

23	<a href="#">MACApp./66/2021</a> WITH LCR, FIXED	SUNITA BORAH AND ANR. <b>Versus</b> PROTUL SARMA BORUAH AND ANR.	MR. M DUTTA MR K M BORA	H Z SINGHA MR. A J SAIKIA MR H BEZBARUA MR. S J SARMAH MR G S BORO
24	<a href="#">MACApp./200/2021</a> WITH LCR, FIXED  <b>WITH</b> <a href="#">CO/38/2021</a> <b>in</b> MACApp./200/2021  <b>WITH</b> <a href="#">I.A.(Civil)/1416/2021</a> <b>in</b> MACApp./200/2021	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> GURU PADA BHOWMIK AND 2 ORS.  GURU PADA BHOWMIK <b>Versus</b> ORIENTAL INSURANCE CO. LTD AND 2 ORS.  ORIENTAL INSURANCE CO. LTD. <b>Versus</b> GURU PADA BHOWMIK AND 2 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR  MR S DUTTA MR R HAZARIKA MR D KALITA MS. I DAS  MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR R HAZARIKA (R-1) MR. D J KALITA (R-1)  MS. R D MOZUMDAR (r-1) MS. R D MOZUMDAR (r-1) MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1)
25	<a href="#">MACApp./357/2021</a> WITH LCR, FIXED	MD. PASHAN ALI <b>Versus</b> NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.	MD. S ISLAM MR. K K DEKA MR I HUSSAIN	MRS. S ROY MS. A MEDHI (r-2,3) MS. D SONOWAL (r-2,3)

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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday, 12th March 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
60	<a href="#">Crl.Pet./256/2024</a> FIXED	ABDUR RAHIM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR Z ALAM MS. S NAZNEEN	PP, ASSAM
<b><u>ADMISSION</u></b>				
61	<a href="#">Crl.Pet./5/2021</a> B/O	SMT. SANDHIYA RANI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR A TEWARI (R-2) MS NILAKSHI SARMA (R-2) PP, ASSAM
62	<a href="#">Crl.Pet./1345/2022</a> FIXED	DEBAJIT DEORI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY	MR. S GOGOI (R-2) PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
63	<a href="#">Bail Appln./557/2024</a> B/O	BASED ALI AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A DHANUKA MS D TALUKDAR	PP, ASSAM
64	<a href="#">Bail Appln./691/2024</a> (CONNECTED WITH ITEM NO. 24 IN THE DAILY CAUSE LIST), FIXED	BAHAR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR A T M HUSSAIN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
65	<a href="#">AB/400/2024</a> FIXED	MANSUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. U K GOSWAMI	PP, ASSAM
66	<a href="#">AB/588/2024</a> FIXED	ASHUTOSH KUMAR AND ANR <b>Versus</b> THE STATE OF ASSAM	F K R AHMED J UDDIN MRS. H THAKURIA	PP, ASSAM
67	<a href="#">AB/595/2024</a> FIXED	RAMESH JAIN <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
<b><u>ORDERS</u></b>				
68	<a href="#">I.A.(Crl.)/1080/2023</a> B/O in CrI.A./394/2023	MANISH SIKDAR, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR A AHMED MR S AFRIDI	PP, ASSAM

**WITH**  
[Crl.A./394/2023](#)

MANISH SIKDAR  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR H R A CHOUDHURY  
MR. I U CHOWDHURY  
U U KHAN  
MR A AHMED  
MR S AFRIDI

PP, ASSAM

69 [Crl.Rev.P./76/2024](#)  
FIXED

SIMON MAO  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. A LAL  
MR A BRAHMA

PP, ASSAM

70 [Crl.Pet./257/2024](#)  
FIXED

REJINA BEGUM AND ANR  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. M KHAN  
MS J AKTAR

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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# ***The Gauhati High Court, At Guwahati***

**[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]**

**[SUPPLEMENTARY CAUSE LIST-I]**

**[ FOR TUESDAY THE 12<sup>TH</sup> DAY OF MARCH, 2024 ]**

**BEFORE**

**HON'BLE MR. JUSTICE BUDI HABUNG**

**[COURT NO: 25]**

**[AT 10:15 A.M.]**

**[COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE KOHIMA BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT THE PRINCIPAL SEAT]**

## **JUDGMENT**

1	MAC.APP. 4/2020	THE ASSISTANT MANAGER <b>VERSUS</b> SURYA BORUAH AND ANR	MOA JAMIR MOASENLA M SOLO K T SANGTAM	B.N. SARMAH IMTIWAPANG
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